## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

27

C.P. No. 93/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Wam India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 1956

S. No.

NAME

DESIGNATION

SIGNATURE

27

Seicel Soni

Company Secretary

<u>ORDER</u>

## CP No. 93/441/NCLT/MB/MAH/2017

At request of the professional appearing on behalf of the Petitioner, list this matter on 07.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)